GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA STARRED OUESTION NO. 40

ANSWERED ON 24/07/2024

SETTING UP OF BIOGAS PLANTS

*40. SHRI RAJESH VERMA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of schemes meant for setting up more biogas plants in the country particularly in rural areas of Bihar;
- (b) the details of budget provided for such schemes during the last three years;
- (c) whether it is a fact that the financial assistance given is not adequate and there have been demands for increasing the same;
- (d) if so, the action taken by the Government thereon; and
- (e) the efforts being made to set up at least one biogas plant in every village of Bihar particularly in Khagaria Parliamentary Constituency?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND CONSUMER AFFAIRS, & FOOD AND PUBLIC DISTRIBUTION

(SHRI PRALHAD JOSHI)

(a) to (e) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of the Lok Sabha Starred Question No. 40 for 24.07.2024 regarding "SETTING UP OF BIOGAS PLANTS" by SHRI RAJESH VERMA

- (a) The Government of India is implementing the following schemes/ programmes for setting up of Biogas plants in the country, including in rural areas of State of Bihar.
 - (i) The Ministry of New and Renewable Energy (MNRE) supports installation of small, medium and large size of biogas plants under the National Bioenergy Programme (NBP). The Central Financial Assistance (CFA) being provided under the NBP by MNRE for supporting installation of biogas plants in the country, is as under:
 - Ranging from ₹ 9800/- to 70,400/- per plant based on size of the plant in cubic meter for small biogas plants (1 to 25 cubic meter per day plant capacity);
 - From ₹ 35,000/- to ₹ 45,000/- per kilowatt for power generation and ₹17,500/- to ₹22,500/- per kilowatt equivalent for thermal applications (from above 25 to 2500 cubic meter per day plant capacity);
 - ₹25.00 lakh per 12000 cubic meter per day for biogas generation;
 - ₹ 4.0 Crore per 4800 kilogram per day for Bio-CNG generation and ₹ 0.75 Crore per Megawatt for power generation from biogas.
 - (ii) Ministry of Jal Shakti, Department of Drinking Water and Sanitation is providing a financial assistance upto ₹ 50.00 lakh per district for the entire programme period for setting up of model community biogas plants under the Galvanising Organic Bio-Resources Dhan (GOBARdhan) which is an integral component of bio-degradable waste management under Swachh Bharat Mission (SBM) (Grameen) Phase-II in a mission mode from 2020-21 to 2024-25;
 - (iii) Ministry of Rural Development has been supporting the installation of biogas plants for individual users under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) 2005; and
 - (iv) Ministry of Housing and Urban Affairs, under the Swachh Bharat Mission (SBM) (Urban) 2.0, is providing an additional central assistance to urban local bodies to establish compressed biogas plants that utilize more than 30 tons per day (TPD) of municipal solid waste (MSW). Furthermore, additional central assistance is also provided for establishing biogas plants utilizing less than 30 TPD, aimed at low-end gas applications such as cooking.
- (b) The details of budget allocation for the above mentioned schemes during the last three years i.e. 2021-22, 2022-23 and 2023-24 is as under:

Name of the	Budget Allocation during last 3 Years
Scheme	
National Bioenergy	₹ 277.00 Crore for the scheme, including for biogas
Programme	plants.
GOBARdhan	A consolidated budget of ₹ 18,000 Crore was
	provided to the States for implementation of various
	activities under Swachh Bharat Mission (Grameen)
	Phase-II, including for GOBARdhan.
Swachh Bharat	A total amount of ₹ 5178.35 Crore was budgeted for
Mission (Urban) 2.0	SBM (Urban) 2.0, including for compressed biogas
	plants. (as per Ministry of Finance, Expenditure
	Profile 2022-23, 2023-24 and 2024-25).
MGNREGA	Total amount of Rs. 2,79,436.14 Crore was
	budgeted for the entire scheme including for
	construction of small biogas plants.

- (c) & (d) The CFA being provided for setting up of biogas plants under NBP has been revised from time to time, based on feedback received from State Implementing Agencies and recommendations of the independent evaluation studies carried out by MNRE. Some States provide additional contribution towards installation of biogas plants to make them more affordable for biogas users.
- (e) The efforts being undertaken under the NBP for setting up of biogas plants in the State of Bihar, inter-alia, include:
 - (i) Allocation of physical target to the Department of Rural Development, Govt of Bihar for installation of 750 number of small biogas plants during the year 2022-23 and 2023-24;
 - (ii) Provision for higher CFA for beneficiaries of Scheduled Caste, Scheduled Tribes and registered Gaushalas/Shelters;
 - (iii) Provision of an additional CFA for small biogas plant linked with biogas slurry filter units and sanitary toilet.
 - (iv) Provision for conducting various trainings for creating awareness in biogas users, through Biogas Development and Training centres (BDTCs); Kalinga Institute of Industrial Technology (KIIT), Bhubaneswar is the dedicated BDTC to provide biogas trainings and technical assistance in the State of Bihar;
 - (v) Introduction of improved designs, including portable flexi models of small biogas plant;
 - (vi) Provision of separate CFA as Biogas Turn Key Job Fee for construction & commissioning supervision and also providing 5 year's free warranty for trouble free operation and maintenance of the biogas plants; etc.
